

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1407  
ANSWERED ON:05.03.2010  
EVASION OF CUSTOMS DUTY BY PHARMACEUTICAL COMPANIES  
Anuragi Shri Ghansyam

**Will the Minister of FINANCE be pleased to state:**

- (a) whether pharmaceutical companies are evading customs duty;
- (b) if so, the details thereof Chief Commissionerate-wise during each of the last three years; and
- (c) the steps taken or proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) Cases of evasion of Customs duty by Pharmaceutical Companies have been detected.
- (b) Details of cases detected Chief Commissionerate-wise and also cases detected by Directorate General of Revenue Intelligence during each of the last three financial years and current financial year till date are enclosed as `Annexure`.
- (c) Pursuant to detection of cases, action prescribed under Customs Act, 1962 has been initiated for duty evasion cases.